

1. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO WOMEN AS ON 01/03/2022 TO 31/03/2022.

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
11	02	—	13

2. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO JUVENILE AS ON 01/03/2022 TO 31/03/2022.


OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
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3. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO PREVENTION OF CORRUPTION ACT, 1988 AS ON 01/03/2022 TO 31/03/2022.

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
02	—	—	02

Prepared by:

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High Court of Sikkim
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Verified by:

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High Court of Sikkim
Gangtok

